

outlets in Andhra Pradesh in 1996-97;

(b) if not, what are Government's plans to enhance the marketing of petroleum products in the State;

(c) whether it is a fact that rural areas do not have easy access to petrol and diesel outlets; and

(d) if so, the steps proposed to be taken to improve the availability of petrol and diesel outlets in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI T.R. BAALU) : (a) No, Sir.

(b) In order to facilitate the availability of petrol/diesel to the consumers in Andhra Pradesh, 80 retail outlet dealerships have been included in the Marketing Plan for 1993-96. Necessary action has also been initiated by the oil companies to put up these outlets in accordance with the established procedure. In addition, 19 retail outlet proposals have been included in the draft Marketing Plan for 1996-97 for Andhra Pradesh. It generally takes 6-12 months for commissioning of a retail outlet from the date of interview.

(c) and (d) Retail Outlets are opened at places including those in rural areas

which meet the volume distance norms followed by the Oil Industry. Accordingly, 9 retail outlets have been included in the Marketing Plan 1993-96 and 4 retail outlet in the draft Marketing Plan 1996-97 for the rural areas in Andhra Pradesh.

#### Allocation for Drinking Water to Gujarat

\*119. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) the amount allocated for Ahmedabad, Rajkot, Vadodara, Jamnagar and Kutch districts of Gujarat for providing drinking water during 1994-95, 1995-96 and 1996-97;

(b) the amount utilised in each of the above years; and

(c) the number of habitations/villages where drinking water facilities have been made available in above districts during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AND EMPLOYMENT (SHRI K. YERRAN Naidu) (a) Districtwise allocation and utilisation figures are not maintained at the Central Governmental level. However, the details of allocation of funds as obtained from the State Government of Gujarat to these Districts are as under :—

(Rs. in lakh)

S. No.	Name of Districts	1994-95	1995-96	1996-97
1.	Ahmedabad	510	332	498
2.	Rajkot	773	447	668
3.	Vadodara	1329	778	748
4.	Jamnagar	557	436	506
5.	Kachch	1244	830	960

(b) Government of Gujarat reported utilisation of funds for the years 1995-96 and 1996-97 (upto June, 1996). The details are as under:-

(RS. in Lakhs)

S. No.	Name of Districts	1994-95	1995-96
1.	Ahmedabad	124.61	17.42
2.	Rajkot	27.42	40.89
3.	Vadodara	630.79	91.51
4.	Jamnagar	117.44	101.84
5.	Kachch	176.65	21.27

(c) The number of habitations/villages provided with safe drinking water as reported by the Government of Gujarat are as under:-

S.No.	Name of Districts	1994-95	1995-96
1.	Ahmedabad	15	23
2.	Rajkot	15	28
3.	Vadodara	29	85
4.	Jamnagar	25	23
5.	Kachch	40	28

#### **Guidelines for Discretionary Quota**

\*120 SHRI GOVINDRAM MIRI:  
SHRI PARAG CHALIHA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) Ministries/Departments/Instrumentalities which have formed committees and formulated guidelines to regulate out-of-turn allotments/admissions, etc. as envisaged in PM's directions dated the 18th July, 1996; and

(b) what are the details of the said committees/guidelines in respect of different Ministries/Departments/Instrumentalities etc.?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (DR. YOGINDER K. ALAGH): (a) and (b) Information regarding the formation of monitoring Committees and framing relevant guidelines to regulate out-of-turn

allotments/admissions etc. as envisaged in PM's directions dated the 18th July, 1996, and the details of the same are being collected and will be laid on the Table of the House.

#### **WRITTEN ANSWERS TO UNSTARRED QUESTION**

##### **ग्रामीण युवाओं को रोजगार**

622. श्री अनन्तराय देवशंकर दवे: क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1994-95, 1995-96 के दौरान और चालू वर्ष में अब तक ग्रामीण क्षेत्रों में कितने युवाओं को रोजगार उपलब्ध कराया गया है;

(ख) वर्ष 1996-97 के दौरान कितने युवाओं को रोजगार उपलब्ध कराए जाने की संभावना है;

(ग) गुजरात 31 जुलाई, 1996 तक रोजगार कार्यालयों में कितने बेरोजगार व्यक्तियों का पंजीकरण किया गया है; और